

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.†2708
TO BE ANSWERED ON THE 2ND AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)**

MODERNIZATION OF POLICE STATIONS

†2708. SHRI RAJAN VICHARE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to modernize the police stations in the country;

(b) if so, the details thereof along with the funds granted and utilized in this regard during each of the last three years and the current year, State-wise including Maharashtra;

(c) whether all the basic amenities are available in all the police stations in the country;

(d) if so, the details in this regard; and

(e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): “Public Order” and “Police” are State subjects as per the provisions of the Constitution of India. However, Government of India supplements the efforts of State Governments by providing assistance under MPF Scheme to strengthen police infrastructure

by way of equipping the police stations with the required mobility, modern weaponry, communication equipment, forensic set-up etc. State Governments take up components and projects as per their priorities and needs under the MPF scheme. The details of funds granted and utilized under MPF Scheme during each of the last three years and the current year, State-wise including Maharashtra is at Annexure-I.

(c) to (e): Since, Police is a State subject, data regarding the basic amenities in all the police stations in the country is not maintained centrally with the Govt. of India.

ANNEXURE-I

(ANNEXURE-I TO ANSWER TO LOK SABHA UNSTARRED QUESTION NO.2708 FOR 02.08.2016 REGARDING "MODERNIZATION OF POLICE STATIONS")

Funds released to various State Governments and utilization thereof under MPF Scheme during 2012-13 to 2015-16 and the current year 2016-17.

(Rs. in crore)

S.No	Name of States	2012-13		2013-14		2014-15		2015-16		2016-17
		Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Allocation
1	Andhra Pradesh	21.31	19.99	85.92	28.63	54.17	17.76	32.56		Utilization Certificate not yet due Allocation of Rs. 595 crore has been done for year 2016-17.
2	Arunachal Pradesh	2.00	2.00	10.77	8.86	9.69	0.60	3.05		
3	Assam	13.41	12.21	59.93	0.00	43.29	3.06	3.29		
4	Bihar	15.03	10.99	55.99	14.35	49.08	3.20	26.57		
5	Chhattisgarh	4.93	4.93	30.88	28.00	37.36	27.23	14.24		
6	Goa	0.52	0.52	2.76	1.59	1.86	1.06	0.13		
7	Gujarat	12.99	8.28	78.43	71.17	72.65	55.14	23.75		
8	Haryana	6.06	6.06	21.61	21.61	28.25	27.95	14.74		
9	Himachal Pradesh	1.78	1.69	7.10	7.10	5.75	0.41	0.44		
10	Jammu & Kashmir	22.47	22.47	101.00	101.00	105.17	4.62	35.88		
11	Jharkhand	4.67	4.67	29.86	29.52	34.52	16.97	22.44		
12	Karnataka	19.49	18.83	77.50	77.50	103.65	55.47	39.45		
13	Kerala	8.19	7.68	48.26	37.39	42.00	9.17	2.01		
14	Madhya Pradesh	13.78	12.49	61.37	21.00	58.18	3.14	26.80		
15	Maharashtra	29.63	5.16	92.93	0.00	76.65	5.46	50.88		
16	Manipur	4.85	4.78	20.64	10.73	28.45	13.90	7.79		
17	Meghalaya	1.91	1.89	8.12	8.09	6.98	0.43	0.47		
18	Mizoram	6.40	6.40	17.92	17.92	19.03	19.03	5.41		
19	Nagaland	5.46	5.46	33.88	33.88	31.39	31.24	13.78		
20	Orissa	7.92	7.92	53.71	53.71	42.92	38.09	19.46		
21	Punjab	8.34	8.34	30.50	30.50	38.13	38.13	20.67		
22	Rajasthan	15.88	15.32	62.83	62.83	102.50	3.62	34.18		
23	Sikkim	0.90	0.90	5.09	0.00	3.57	0.21	0.22		
24	Tamil Nadu	17.70	17.70	69.95	69.95	85.74	79.60	63.90		
25	Tripura	3.99	3.30	20.19	18.67	22.69	12.72	7.00		
26	Telangana	-	-	-	0	68.13	2.03	16.32		
27	Uttar Pradesh	32.10	32.10	176.08	176.08	169.23	8.15	69.99		
28	Uttarakhand	3.61	3.61	12.89	12.89	8.81	0.39	3.74		
29	West Bengal	14.68	10.58	62.24	2.55	47.40	3.35	35.52		
	Total	300.00	256.27	1338.35	945.52	1397.24	482.13	594.68		

